NATIONAL PLYWOOD INDUSTRIES LIMITED List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

(Pursuant to claims received and updated as on 03-12-2024)

S.No	Category of creditor	Summary	of claims received	Summa	ry of claims admitted	A man and a C	Amount of claims	Amount of claims		
		No. of claims Amount		No. of claims Amount of claims admitted		Amount of contingent claims	not admitted	under verification	Details in Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	233,834,640.60	11	87,084,397.60	-	146,750,243	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-		6	
7	Operational creditors (Government Dues)	7	411,135,329.00	5	211,860,293.00	186,358,855	12,916,181	-	7	
8	Operational creditors (other than Workmen andEmployees and Government Dues)	33	174,875,315.16	32	164,125,893.39	-	10,749,422	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	39,191,699	1	39,191,699	-	-	-	9	
	Total	53	859,036,984	49	502,262,283	186,358,855	170,415,846	-		

Note: Pursuant to IA(IBC)/179/GB/2024 the Hon'ble NCLT Guwahati Bench vide order dated 21.11.2024 has allowed the substitution of SASF(Financial Creditor) with Omkara Asset Reconstruction Private Limited. The said substitution is implemented due to the entire debt assignment from SASF to Omkara Asset Reconstruction Private Limited. There has been no changes in the claim amount.

NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of secured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP: August 26, 2019; List of Creditors as on December 03,2024

	(Amount in ₹														Amount in ₹)	
S.No			Identification No.	Details of claim received		Details of claim admitted							1	Amount of		
	ło	Name of creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim	claim under verificati on	Remarks, if any
1																
2																
3																